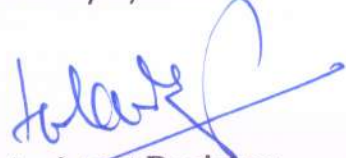


INCOME TAX APPELLATE TRIBUNAL :: KOLKATA ZONE :: KOLKATA

CONSTITUTION OF KOLKATA BENCHES FROM 11/11/2024 To 14/11/2024
[15/11/2024 (Friday) is Gazetted Holiday]

"SMC" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (Hybrid Court hearing at 10.30 A.M.)
"Patna" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President & Shri Rajesh Kumar, Accountant Member (Hybrid Court hearing after completion of "B" Bench) [From 12/11/2024 to 14/11/2024]
"B" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court hearing at 10.30 A.M.) [From 12/11/2024 to 14/11/2024]
"C" Bench (Hybrid)	Shri Sonjoy Sarma, Hon'ble Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court hearing at 10.30 A.M.) [On 11/11/2024 & 12/11/2024]
"A" Bench (Hybrid)	Shri Pradip Kumar Choubey, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court hearing at 10.30 A.M.)
"Guwahati" Bench (Hybrid)	Shri Manomohan Das, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court hearing at 12.00 Noon after "A" Bench)

Note : 1. "B" Bench of ITAT, Kolkata & "Patna" Bench will not function on 11/11/2024.
2. "C" Bench of ITAT, Kolkata will not function on 13/11/2024 & 14/11/2024.

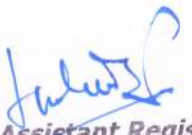

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07/11/2024

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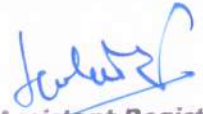
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 11-NOVEMBER-2024 (MONDAY)****BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 4****GOOGLE MEETING ID: GNG-ECRB-ZSA**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1003/KOL/2024	2014-15	[A] PRITPAL SINGH BASAN	
2	ITA 1010/KOL/2024	2016-17	[D] RAJAHBHAT TEA COMPANY LIMITED	
3	ITA 1121/KOL/2023	2012-13	[A] A AND M HOME SOLUTION PRIVATE LIMITED.	
4	ITA 1282/KOL/2023	2017-18	[A] JUNCTIONS HOTEL PRIVATE LIMITED	
5	ITA 152/KOL/2024	2012-13	[D] MALA BANERJEE	
6	ITA 378/KOL/2024	2017-18	[A] SITARAM PAREEK	
7	ITA 653/KOL/2024	2017-18	[D] SITA RAM PAREEK	
8	ITA 953/KOL/2024	2013-14	[A] THE JUTE CORPORATION OF INDIA LTD CONTRIBUTORY PROVIDENT FUND	
9	ITA 957/KOL/2024	2012-13	[A] PRITPAL SINGH BASAN	
10	ITA 992/KOL/2024	2014-2015	[A] JERMEL'S ACCADEMY	
11	ITA 993/KOL/2024	2015-2016	[A] JERMEL'S ACCADEMY	
12	ITA 994/KOL/2024	2017-2018	[A] JERMEL'S ACCADEMY	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 12-NOVEMBER-2024 (TUESDAY)****BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 4****GOOGLE MEETING ID: GNG-ECRB-ZSA**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 17/KOL/2024	2014-15	[A] GAURAV BHALOTIA	
2	IT(SS)A 18/KOL/2024	2014-15	[A] SALONI BHALOTIA	
3	ITA 1207/KOL/2023	2012-13	[D] R J C DEVELOPERS PVT LTD	
4	ITA 1335/KOL/2023	2017-18	[D] THE CALCUTTA SWIMMING CLUB	
5	ITA 223/KOL/2024	2014-15	[D] PAULMECH HOSPITALITY (P)LTD.	
6	ITA 290/KOL/2024	2011-12	[D] CUBE PROMOTERS PRIVATE LIMITED	
7	ITA 913/KOL/2024	2017-18	[A] LAKSHMI MATA HIMGHAR PVT LTD	
8	ITA 1375/KOL/2024	2013-14	[D] LOGIC INFOTECH LIMITED	
9	ITA 1380/KOL/2024	2012-13	[D] TIMELINK TIE-UP PRIVATE LIMITED	
10	ITA 1514/KOL/2024	2013-2014	[A] UTPAL SARKAR	
11	ITA 1925/KOL/2024	2015-16	[A] N C SHAW AND CO BEVERAGES PRIVATE LIMITED	
12	ITA 1947/KOL/2024	2015-16	[A] N C SHAW AND CO BEVERAGES PRIVATE LIMITED	


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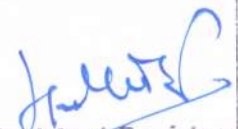
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 13-NOVEMBER-2024 (WEDNESDAY)**

**BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 4

GOOGLE MEETING ID: GNG-ECRB-ZSA

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 60/KOL/2024	2019-20	[D] PS PRIMARC PROJECTS LLP	
2	IT(SS)A 66/KOL/2024	2017-18	[D] PRIMARC PROJECTS PVT LTD	
3	IT(SS)A 63/KOL/2024	2014-15	[D] PARVATI RESOURCES PVT LTD	
4	IT(SS)A 67/KOL/2024	2015-16	[D] PARVATI RESOURCES PVT LTD	
5	ITA 1382/KOL/2023	2011-12	[A] SUNITA GARG	
6	ITA 1/KOL/2024	2009-10	[A] AHINSHA MANAGEMENT PVT. LTD.	
7	ITA 2/KOL/2024	2010-11	[A] AHINSHA MANAGEMENT PVT. LTD.	
8	ITA 120/KOL/2024	2012-13	[A] ANUP NAYAK	
9	ITA 2029/KOL/2024	2013-14	[D] CHANDU SOMANI	
10	ITA 2031/KOL/2024	2021-22	[A] SHIWANGI SHAH	


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08-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 14-NOVEMBER-2024 (THURSDAY)****BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 4****GOOGLE MEETING ID: GNG-ECRB-ZSA**

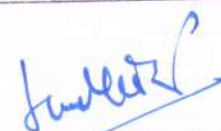
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 336/KOL/2024	2014-2015	[D] MS. SOYUZ TRADING COMPANY LIMITED	
2	ITA 676/KOL/2024	2009-10	[A] HILTON COMMODITIES PVT. LTD.	
3	ITA 901/KOL/2024	2008-09	[A] DAKSHIN DAMODAR RICE MILL PRIVATE LIMITED	
4	ITA 1007/KOL/2024	2016-2017	[D] MS. ALOM POLY EXTRUSIONS LIMITED	
5	ITA 1116/KOL/2024	2021-2022	[D] URGAYA FOODS AND FEEDS PRIVATE LIMITED	
6	ITA 1352/KOL/2024	2015-16	[D] SAROJ EMBRODS PRIVATE LIMITED	
7	ITA 1364/KOL/2024	2014-15	[D] SUNRISE INFRAPROJECTS PVT. LTD.	
8	ITA 1367/KOL/2024	2017-18	[A] AMALENDU KUMAR MODAK	
9	ITA 1473/KOL/2024	2014-15	[D] PARTHA CHAKRABORTI	
10	ITA 1550/KOL/2024	2017-2018	[A] M/S. VINTAGE BREWERIES PVT. LTD.	


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'B'

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 12-NOVEMBER-2024 (TUESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1359/KOL/2024	2017-2018	[A] SATISH KUMAR BIRDIKA	
2	ITA 1383/KOL/2024	2012-2013	[A] NEW HIND SILK HOUSE PVT. LTD.	
3	ITA 1407/KOL/2024	2012-2013	[A] MAYFAIR VILLA PVT. LTD.	
4	ITA 1982/KOL/2017	2004-05	[D] M/S. WEST BENGAL ELECTRONICS INDUSTRY DEVELOPMENT CORPORATION LTD.	
5	ITA 2027/KOL/2024	2012-13	[D] KANYA KUMARI PROPERTIES PVT LTD.	
6	ITA 2032/KOL/2024	2013-2014	[A] AJAY KUMAR AGARWAL	
7	ITA 274/KOL/2024	2014-15	[A] LOPAMUDRA KUNDU	
8	ITA 357/KOL/2018	2014-15	[A] SAHARA INDIA TOURISM DEVELOPMENT CORPN. LTD.	
9	ITA 575/KOL/2024	2016-17	[A] THIESS INDIA PRIVATE LIMITED	
10	ITA 775/KOL/2023	2012-13	[A] PUSHPMALA DISTRIBUTORS PVT. LTD.	
11	ITA 914/KOL/2024	2024-25	[A] PRATAPPUR BIBEK TIRTHA SEVA SAMITY	


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08-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 13-NOVEMBER-2024 (WEDNESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID: RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1022/KOL/2023	2014-15	[D] COAL INDIA LIMITED	
2	ITA 1141/KOL/2023	2012-13	[D] COAL INDIA LIMITED	
3	ITA 1142/KOL/2023	2013-14	[D] COAL INDIA LIMITED	
4	ITA 1143/KOL/2023	2018-19	[D] COAL INDIA LIMITED	
5	ITA 1392/KOL/2023	2020-21	[D] COAL INDIA LIMITED	
6	ITA 1630/KOL/2024	2013-14	[A] VIVOG COMMERCIAL LIMITED	
7	ITA 1631/KOL/2024	2014-15	[A] VIVOG COMMERCIAL LIMITED	
8	ITA 292/KOL/2022	2012-13	[A] M/S IMPLEX FERRO TECH LTD.	
9	ITA 293/KOL/2022	2012-13	[A] M/S IMPLEX FERRO TECH LTD.	
10	ITA 566/KOL/2024	1999-00	[D] AVANTHA REALTY LTD. (EARLIER KNOW AS JANPATH INVESTMENT HOLDING LTD.)	


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08-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 14-NOVEMBER-2024 (THURSDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1011/KOL/2024	2014-15	[D] UMA VINIMAY PRIVATE LIMITED	
2	ITA 1068/KOL/2024	2016-17	[D] KAUSHALYA NIRMAN PRIVATE LIMITED	
3	ITA 1190/KOL/2024	2016-2017	[A] KOSC INDUSTRIES PVT. LTD.	
4	ITA 1191/KOL/2024	2017-2018	[A] KOSC INDUSTRIES PVT. LTD.	
5	ITA 1197/KOL/2024	2011-2012	[A] GLAMOUR MERCHANDISE LLP	
6	ITA 1247/KOL/2024	2012-2013	[A] MANJU GUPTA	
7	ITA 242, KOL/2024	2020-21	[D] BANDHAN BANK LTD	


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08-Nov-2024

C

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 11-NOVEMBER-2024 (MONDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER****IN COURT ROOM 3****GOOGLE MEETIENG ID: XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 547/KOL/2023	2012-13	[D] SONA VETS (P) LTD.	
2	CO 14/KOL/2023	2012-13	[A] SONA VETS (P) LTD.	
3	IT(SS)A 103/KOL/2024	2015-2016	[A] NITIN KUMAR SARAIYA	
4	ITA 1406/KOL/2017	2012-13	[A] SHETH COMMERCIAL CO.	
5	ITA 191/KOL/2022	2017-18	[A] INDIAN EXPLOSIVES PVT. LTD.	
6	ITA 556/KOL/2022	2018-2019	[A] INDIAN EXPLOSIVES PVT. LTD.	
7	ITA 111/KOL/2023	2012-2013	[A] M/S. KLENZER TRADING PVT. LTD.	
8	ITA 1101/KOL/2023	2017-18	[D] BONGAON CO OPERATIVE CREDIT SOCIETY LIMITED	
9	ITA 1123/KOL/2023	2011-12	[D] POSITIVE DEVCON PVT. LTD.	
10	ITA 1139/KOL/2023	2011-12	[D] RATNABALI CAPITAL MARKETS PRIVATE LIMITED	
11	ITA 482/KOL/2024	2017-18	[A] BASUDEBPUR SAMABAY KRISHI UNNAYAN SAMITY LTD.	
12	ITA 555/KOL/2024	2018-19	[A] DIVYA DUGAR	
13	ITA 1161/KOL/2024	2017-2018	[A] JOYGOPAL FOOD PRODUCTS PVT. LTD.	
14	ITA 1167/KOL/2024	2021-2022	[A] BGA ELECTRICAL & SERVICES PVT. LTD.	
15	ITA 1801/KOL/2024	2020-2021	[A] RECKITT BENCKISER (INDIA) PVT. LTD.	
16	ITA 1806/KOL/2024	2015-2016	[A] M/S. COPLAMA PRODUCTS PVT. LTD.	
17	ITA 1810/KOL/2024	2024-2025	[A] AL MADRASATUL QUADERIATUL MUSTARSHIDIA	
18	ITA 1813/KOL/2024	2017-2018	[A] SHYAMAL KUMAR GHOSH	
19	ITA 1816/KOL/2024	2016-2017	[A] S B COLD STORAGE INDUSTRIES PVT. LTD.	
20	ITA 1819/KOL/2024	2017-2018	[A] RAHEMUL KHANDAKER	
21	ITA 1822/KOL/2024	2012-2013	[A] LIME FRESH PROPERTIES PVT. LTD.	


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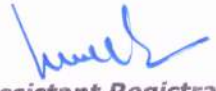
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 12-NOVEMBER-2024 (TUESDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1964/KOL/2017	2013-14	[D] M/S. ALLAHABAD BANK	
2	ITA 1993/KOL/2017	2013-14	[A] ALLAHABAD BANK	
3	ITA 967/KOL/2018	2010-11	[D] M/S. ALLAHABAD BANK	
4	ITA 968/KOL/2018	2011-12	[D] M/S. ALLAHABAD BANK	
5	ITA 978/KOL/2018	2010-11	[A] ALLAHABAD BANK	
6	ITA 979/KOL/2018	2011-12	[A] ALLAHABAD BANK	
7	ITA 276/KOL/2019	2014-15	[A] ALLAHABAD BANK	
8	ITA 366/KOL/2019	2014-15	[D] M/S. ALLAHABAD BANK	
9	ITA 2249/KOL/2019	2015-16	[A] ALLAHABAD BANK	
10	ITA 2440/KOL/2019	2015-16	[D] ALLAHABAD BANK	
11	ITA 1187/KOL/2024	2017-2018	[A] INDIAN BANK (ERSTWHILE ALLAHABAD BANK)	
12	ITA 212/KOL/2021	2016-17	[A] MERINO INDUSTRIES LTD	
13	ITA 134/KOL/2023	2020-2021	[A] M/S. PHILIPS ELECTRONICS NEDERLAND B.V.	
14	ITA 1024/KOL/2023	2016-17	[D] BIRLA CORPORATION LIMITED	
15	CO 4/KOL/2024	2016-17	[A] BIRLA CORPORATION LIMITED	
16	ITA 1147/KOL/2023	2010-2011	[A] NIPUN AGENCY PVT. LTD	
17	ITA 1163/KOL/2023	2017-18	[D] SHUBHASISH DEY	
18	ITA 1246/KOL/2023	2012-13	[A] RAINBOW PRODUCTIONS LTD.	
19	ITA 53/KOL/2024	2013-14	[A] SILICONN INFRACON PVT. LTD.	
20	ITA 708/KOL/2024	2017-18	[A] VIKASH AGRAWAL	
21	ITA 717/KOL/2024	2017-18	[A] ANAND GUINEA MAKER PVT. LTD.	
22	ITA 1173/KOL/2024	2010-2011	[A] M/S. REGAL VINCOM PVT. LTD.	
23	ITA 1184/KOL/2024	2021-2022	[A] MOHAMMED TAJ	


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08-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 11-NOVEMBER-2024 (MONDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID IS =WUJ-UMEQ-TBB**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 268/KOL/2024	2018-19	[A] SUDHA DHOOT	
2	ITA 339/KOL/2024	2015-16	[D] DAHISAR TRADERS PVT LTD	
3	CO 5/KOL/2024	2015-16	[A] DAHISAR TRADERS PVT LTD	
4	ITA 700/KOL/2024	2017-18	[A] PITAMBER DEALCOM PVT. LTD.	
5	ITA 903/KOL/2024	2014-15	[A] C.L.AGARWAL CHARITABLE TRUST	
6	ITA 904/KOL/2024	2015-16	[A] C.L.AGARWAL CHARITABLE TRUST	
7	ITA 1171/KOL/2024	2018-2019	[A] MASINAN SAMABAY KRISHI UNNAYAN SAMITY	
8	ITA 1224/KOL/2024	2017-18	[A] SMRITI JAISWAL	
9	ITA 1226/KOL/2024	2012-13	[D] TIRUPATI NIRYAT PVT. LTD.	
10	ITA 1518/KOL/2024	2013-2014	[A] ASIS KUMAR BHATTACHARYYA	


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08-Nov-2024

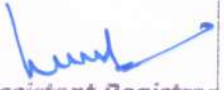
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 12-NOVEMBER-2024 (TUESDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID IS =WUJ-UMEQ-TBB**

SrI	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 107/KOL/2023	2018-2019	[A] BANSAL FOUNDATION	
2	ITA 1236/KOL/2024	2014-15	[A] VIDYA DEVI MIHARIA	
3	ITA 1254/KOL/2024	2019-2020	[A] SIMLON SAMABAY KRISHI UNNAYAN SAMITY LIMITED	
4	ITA 1308/KOL/2024	2017-2018	[A] BASUDEB DAS	
5	ITA 1322/KOL/2024	2016-2017	[A] OMPRAKASH AGARWAL	
6	ITA 1611/KOL/2024	2012-13	[D] KAMALA DEVI PATNI	
7	ITA 1620/KOL/2024	2017-18	[A] GANENDRA NATH HALDER	
8	ITA 1724/KOL/2024	2016-2017	[A] ALLIANCE MEDICAL EQUIPMENTS PVT. LTD.	
9	ITA 837/KOL/2024	2017-18	[A] UTPAUL PAL	
10	ITA 915/KOL/2024	2017-18	[A] SUVASIS PANJA	


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07-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 13-NOVEMBER-2024 (WEDNESDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID IS =WUJ-UMEQ-TBB**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1272/KOL/2024	2009-2010	[A] SUMITA ROY CHOWDHURY	
2	ITA 1273/KOL/2024	2011-2012	[A] SUMITA ROY CHOWDHURY	
3	ITA 1343/KOL/2024	2017-18	[A] NEMAI CHARAN PANDIT	
4	ITA 137/KOL/2024	2011-12	[A] MODELLA CARETAKER CENTRE	
5	ITA 1475/KOL/2024	2012-2013	[A] SARBOMANGALA SAMABAY KRISHI UNNAYAN SAMITY LTD.	
6	ITA 170/KOL/2024	2012-13	[A] MODELLA CARE TAKER CENTRE	
7	ITA 1710/KOL/2024	2017-2018	[A] ARNAB KUMAR GOSWAMI	
8	ITA 225/KOL/2024	2012-13	[A] HARSH COMTRADE PVT. LTD.	
9	ITA 271/KOL/2024	2013-14	[A] MODELLA CARETAKER CENTRE	
10	ITA 300/KOL/2024	2014-15	[A] MODELLA CARETAKER CENTRE	
11	ITA 631/KOL/2024	2017-18	[A] MOHAMMAD AMJAD ALI SAHAJI	


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 07-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 14-NOVEMBER-2024 (THURSDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID IS =WUJ-UMEQ-TBB**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1365/KOL/2024	2020	[D] TANMOY GHOSH	
2	ITA 1366/KOL/2024	2017-2018	[A] ALCOM INVESTMENT PVT LTD	
3	ITA 1379/KOL/2024	2016-17	[D] LOGIC INFOTECH LIMITED	
4	ITA 1390/KOL/2024	2010-2011	[A] NEW BHARAT PAINTS	
5	ITA 1399/KOL/2024	2010-11	[A] SANDEEP PRASAD	
6	ITA 1420/KOL/2024	2017-2018	[A] NEW CONTAI NURSERY SCHOOL	
7	ITA 1430/KOL/2024	2018-19	[A] KHOKAN ACHARYA	
8	ITA 1456/KOL/2024	2013-14	[D] VENKATESH INTERNATIONAL EXIM PVT LTD	
9	ITA 1466/KOL/2024	2018-19	[A] ZING RESTAURANTS PRIVATE LIMITED	
10	ITA 2030/KOL/2024	2016-2017	[A] SELWELL PROTEIN FOOD P. LTD.	
11	ITA 2037/KOL/2024	2017-2018	[A] SITANI TRADING PVT. LTD.	
12	ITA 2039/KOL/2024	2010-2011	[A] SUNITA GUPTA	
13	ITA 2041/KOL/2024	2014-2015	[A] PARTHA MUKHERJEE	
14	ITA 2042/KOL/2024	2015-2016	[A] PARTHA MUKHERJEE	


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07-Nov-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST

FOR 11-NOVEMBER-2024 (MONDAY)

BEFORE **SHRI SONJOY SARMA, JUDICIAL MEMBER**
AND **SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	1170	KOL	2024	2016-2017	[A] ZAFAR IQBAL	C		

12-NOVEMBER-2024 (TUESDAY)

BEFORE **SHRI SONJOY SARMA, JUDICIAL MEMBER**
AND **SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

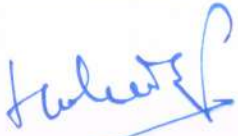
PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	498	KOL	2021	2016-17	[A] FLYWIRE PAYMENTS CORPORATION	C		

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1428	KOL	2023	2011-12	[A] LAXMIDHAN TRADELINK PVT. LTD.	SMC	

14-NOVEMBER-2024 (THURSDAY)

BEFORE **SHRI SONJOY SARMA, JUDICIAL MEMBER**
AND **SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	140	KOL	2019	2014-15	[A] AKZO NOBEL INDIA LTD.	C	
2	ITA	867	KOL	2018	2013-14	[A] INDIAN COAL AGENCY	C	
3	ITA	868	KOL	2018	2015-16	[A] INDIAN COAL AGENCY	C	
4	ITA	1258	KOL	2018	2015-16	[D] M/S. INDIAN COAL AGENCY	C	


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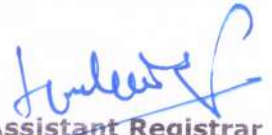
INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 13-NOVEMBER-2024 (WEDNESDAY)

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI SONJOY SARMA, JUDICIAL MEMBER**

CLARIFICATION MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	234	KOL	2023	2014-15	[D] M/S. PHILIPS CARBON BLACK LTD.	C		


Assistant Registrar
08-Nov-2024